

Request to place Himachal Pradesh under a single unit for income-tax

5985. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any request for declaring the whole of Himachal Pradesh, a compact area under a single unit for Income Tax Administration;

(b) if so, whether any decision has been taken in this regard; and

(c) what is the existing set up and how it is proposed to be re-organised?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE):

(a) No Sir

(b) Does not arise

(c) Under the existing set up various parts of Himachal Pradesh are in the jurisdiction of Commissioner of Income tax, Patiala-I, Patiala. There is no proposal to appoint a separate Commissioner of Income-tax for Himachal Pradesh

Trade Agreement_s

5986. PROF. NARAIN CHAND PARASHAR: Will the Minister of COMMERCE be pleased to state:

(a) the names of the countries with whom India has entered into trade agreements during the last three years including the current financial year alongwith the dates on which these agreement_s were signed as also the names of the places where they were signed and names and designations of the dignitaries signing the agreements; and

(b) a resume of the progress made by the trade under these agreements and the extent to which our trade has improved with these countries after these agreements?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-9413/78].

वित्त मंत्रालय द्वारा समाचार-पत्रों को दिये गये विज्ञापन

5987. श्री सुधाकर पांडेय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) मंत्रालय के विभिन्न विभागों, कार्यालयों और निगमों आदि की ओर से पिछले वर्ष वि भन्न समाचार-पत्रों को कितने विज्ञापन दिये गये ;

(ख) उनमें से कितने विज्ञापन अंग्रेजी में थे और कितने हिन्दी में थे , और

(ग) जा विज्ञापन अंग्रेजी में छेजे गये उन्हे हिन्दी में न छेजने का क्या कारण थे और आगे उन बारे में कार्यवाही करने का सरकार द्वारा क्या नियम किया गया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्रणब कुमार मुखर्जी) : (क) में (ग). वर्ष 1974 के दौरान हम मंत्रालय सचिवालयों विभागों द्वारा केवल एक ही विज्ञापन विज्ञापन तथा दृश्य प्रचार निदेशालय के माध्यम से दिया गया था जो 12 अंग्रेजी समाचार-पत्रों तथा एक हिन्दी समाचार-पत्र में प्रकाशित हुआ था । कार्यालयों तथा निगमों के सम्बन्ध में सूचना एकत्रित की जा रही है और गभानटल पर रज दी जाएगी ?

पर्यटन और नागर विमानन मंत्रालय के अधीन कार्यालयों द्वारा समाचारपत्रों को दिये गये विज्ञापन

5988. श्री सुधाकर पांडेय : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के अधीन विभिन्न विभागों, कार्यालयों तथा निगमों की ओर से